


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
05-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments 1. M.A. 37/2020 2. M.A. 1/2021 3. M.A. 2/2021 4. M.A. 22/2020 5. M.A. 21/2021 6. M.A. 22/2021 Evidence 7. O.S. 1154/2014 8. O.S. 2122/2014 9. O.S. 738/2015 10. O.S. 811/2015 11. O.S. 1299/2017 To hear 12. EX 31/2012 13. O.S. 1064/2012 14. O.S. 154/2013 15. O.S. 884/2018	To hear 1. O.S. 328/2013 2. O.S. 253/2014 3. O.S. 1375/2014 4. O.S. 31/2015 5. O.S. 1280/2015 6. Ex 10/2018 7. O.S. 1313/2018 8. O.S. 901/2019 9. FDP 4/2020 10. RA 13/2021

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 05.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		Orders
1.	OS. 1478/2005	1.	OS. 1030/2021
2.	OS. 1986/2014		
3.	Ex. 23/2020		
4.	OS. 448/2021		
5.	MC. 170/2021		
6.	OS. 896/2021		
	Evidence		
7.	OS. 23/2007		
8.	OS. 744/2010		
09.	OS. 1009/2013		
10.	OS. 1543/2013		
11.	OS. 2100/2014		
	Arguments		
12.	OS. 3042/205		
13.	Misc. 86/2013		
14.	OS. 98/2015		
15.	OS. 404/2017		
16.	OS. 595/2017		

Sd/-
C/c I Addl. Senior Civil Judge,

Cause list dated 05.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P
dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Orders
1.	OS. 1278/2011	1.	OS. 1031/2021
2.	OS. 648/2013		
3.	OS. 1215/2013		
4.	OS. 1283/2016		
5.	OS. 1447/2016		
6.	OS. 1625/2017		
7.	OS. 896/2018		
8.	P and Sc. 4/2021		
	First Hearing		
9.	MC. 393/2020		
10.	OS. 991/2021		
	Evidence		
11.	OS. 11/2016		
12.	OS. 847/2016		
13.	OS. 1474/2017		
14.	OS. 1736/2017		
15.	MC. 173/2019		

Sd/-

II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **05.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1049/2016 2) OS. 154/2017 3) OS. 1260/2019</p> <p><u>HEARING</u></p> <p>4) OS. 2828/2006 5) OS. 244/2010 6) OS. 313/2012 7) OS. 1565/2014 8) OS. 1882/2015 9) OS. 157/2016 10) OS. 1023/2021</p> <p><u>ARGUMENTS</u></p> <p>11) OS. 2/2010 12) MA. 42/2015 13) Misc. 41/2016 14) MA. 48/2017</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **04.07.2021**
V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.211/2011 2.O.S.517/2011 3.O.S.519/2011 4. R.A.138/2012 5. R.A.148/2012 6.R.A.13/2013 7.R.A.25/2013	Arguments 1.M.A.79/2013 2.O.S.1473/2013 3.G andW.C.7/2017 4. R.A.56/2018
Hearing 1.O.S. 1429/2011 2.O.S.1677/2013 3.O.S.988/2021	Hearing
Evidence 1. O.S.746/2008 2. O.S.661/2012 3. O.S.286/2013 4.O.S.1464/2014 5.O.S.834/2015 6. O.S.147/2016 7.O.S.201/2016 8.O.S.1431/2017 9.O.S.1614/2017 10. O.S.660/2018	

IV ASCJ 03.07.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 05-07-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 440/20122. OS. 1076/20133. OS. 150/20154. OS. 1120/20155. OS.545/2016 <p style="text-align: center;"><u>ADR</u></p> <ol style="list-style-type: none">6. OS. 1297/20137. OS.1646/20138. OS.1745/2013 <p style="text-align: center;"><u>EVIDENCE</u></p> <ol style="list-style-type: none">9. OS. 2273/200510. LAC. 31/200711. OS. 1461/200712. OS. 1637/200713. OS. 1754/200714. OS. 1997/2007 <p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">15. Misc. 44/2008	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. R.A.54/20212. R.A.55/20213. OS.1027/20214. OS. 1035/2021 <p style="text-align: center;"><u>EVIDENCE</u></p> <ol style="list-style-type: none">5. OS. 2296/20076. OS. 2309/20077. OS. 994/20088. OS. 1716/20089. OS. 2129/200810. Misc. 33/201211. OS. 677/201212. OS. 1498/201213. OS. 14/2015 <p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">14. 1034/200815. OS.650/2009

Sd/-
V Addl. Sr. Civil Judge,

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 05-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 364/2006	1. OS. 982/2021
2. OS. 1249/2006	2. M.C. 227/2021
3. OS. 2253/2006	3. OS. 990/2021
4. OS. 27/2007	4. OS. 996/2021
5. OS. 590/2007	5. OS. 663/2021
6. OS. 1262/2009	
7. OS. 175/2021	<u>ORDERS</u>
8. OS. 225/2021	6. OS. 1153/2007
9. OS. 1026/2021	
10. OS. 1036/2021	<u>ARGUMENTS</u>
	7. OS. 2851/2006
<u>EVIDENCE</u>	8. EX. 34/2014
11. OS. 1273/2009	
12. OS. 1377/2011	<u>A.D.R</u>
13. OS. 71/2012	9. M.C. 242/2020
14. OS. 94/2012	
15. OS. 207/2012	<u>NOTICE</u>
	10. OS. 899/2020
	11. M.C. 25/2021
	12. OS. 109/2021
	13. M.C. 40/2021
	14. OS. 219/2021
	15. RA. 49/2020

Sd/-
VI Addl. Sr. Civil Judge,